struction labour had prepared a draft legislation under the guidance of former Supreme Court Judge Shri V. R. Krishna 1 yer and submitted to Government;

(b) if so, whether Government now propose to enact a central legislation on those lines for the welfare of construction labour; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (INDEPEN-DENT CHARGE) (SHRI K. RAMA-MURTHY): (a) Yes, Sir.

(b) and (c) The details regarding a Central Legislation for Construction Labour are yet to be finalised.

## **Development of Pigeonpea bybrid**

117. SHRI VIREN J. SHAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item entitled 'Pigeonpea hybrid developed' which appeared in the Hindustan Times New Delhi dated the 25th June, 1991, indicating that the world's first hybrid pigeonpea plant, considered a technological break-through because of pigeonpea's structure designed for self pollination bred by scientists at the International Crops Research Institute for the Semi Arid Tropics (ICRISAT) near Hyderabad has been released for use by farmers in central India; and

(b) what steps Government propose to take to propagate use of this hybrid variety by Indian farmers in view of the fact that India has a significant demandsup-ply in pigeonpea which is currently being met by imports?

THE MTNISTER OF AGRICUL-TURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) Front-line demonstrations have been organised and seeds of parental lines have been made available by ICRISAT to some State Agricultural Universities and seed companies for seed production. A programme for seed production has been undertaken by the National Seeds Corporation, the State Farms Corporation of India and Seed company.

to Questions

Mass rapid transport system in the country

\*118. SHRI RAMDAS AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what progress has been made with regard to the growing problem of rail-based mass rapid transit system in urban centres in the country; and

(b) what is the amount allocated during the current year and the expenditure incurred during 1990 on construction, maintenance and operation of rail based urban transport systems indicating the names of the urban centres?

THE MTNISTER OF URBAN DEVE-LOPMENT (SMT. SHEILA KAUL): (a) and (b) A Statement is laid on the Table of the House.

Statement

## PROGRESS OF RAIL BASED MASSRAPID TRANSIT SYSTEMS IN URBANCENTRES IN THE COUNTRY ANDALLOCATION MADE AND EXPENDITURE INCURRED THEREFOR

Considering the importance and criti-cality of the problems of urban transport faced by the State Governments the Government of India have plaved a catalytic role and have financed the suburban ana metro rail systems in the four metropolitan cities of Calcutta. Bombay, Madras and Delhi. In Calcutta. 9 7 kms of metro rail has already been commissioned in addition to the circular rail commissioned in June 1990. Work is in process in respect of expansion of lines between And-heri and Bandra and extension of rail line from Mankurd to Belapur in New Bombay. Work is also in progress on the Mass